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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI

O.A. No. 2009/96

New Delhi this the 23rd day of September 1996

Hon'ble Shri S.R.Adige, Member (A)  
Hon'ble Dr. A.Vedavalli, Member (J)

1. All India Postal Officers (Accounts) Association through its General Secretary Sadananda, Accounts Officer A-2/110-E, Kondli Gharoli, Mayur Vihar, Phase-III, New Delhi- 110 096.

2. Sadananda, R/o A-2/110-E, Kondli Gharoli, Mayur Vihar, Phase-III, New Delhi- 110 096. ....Applicants  
(By Advocate: Shri Arun Bhardwaj)

Versus

1. Union of India through its Secretary, Department of Post, Ministry of Communications Dak Bhavan, New Delhi- 110 001. ....Respondent  
(By Advocate: None)

ORDER (Oral)

Hon'ble Shri S.R.Adige, Member (A)

We have heard Shri Arun Bhardwaj learned counsel for the applicants.

2. This OA is disposed of with a direction that in the event the applicant Shri Sadananda files a self-contained representation to the respondent (Union of India through Secretary, Department of Post) within one week from the date of receipt of a copy of this order, the respondents will examine the same in the light of the extant rules and instructions on

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the subject and dispose of that representation within two months from the date of receipt of the same.

3. This OA stands disposed of accordingly. No costs &

*A. Vedavalli*

(DR. A. VEDAVALLI)  
Member (J)

*S. R. Adige*  
(S. R. ADIGE)  
Member (A)

CC.